

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 224**  
**CP(CAA)-05/ND/2024**

**IN THE MATTER OF:**

**Agra Chains Pvt. Ltd. and ACPL Exports ...  
Private Limited**

**Applicant**

**Under Section: 230-232**

**Order delivered on 23.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Re-notify to 14.06.2024.

**Sd/-  
(COURT OFFICER)**